

6

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.58/BB/ 2017	-	For hearing	Rule-6 of IB	Print Plus Pvt. Ltd. Vs Manipal Technologies Ltd.


SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) SAILESH PUVVALA  
MOB: 8095123344  
For  
(SHARATH S. GOWDA)

Respondent



**ORDER**

Counsel for Petitioner/Operational Creditor is absent. Counsel for Corporate Debtor is present. List it for hearing on 13/03/2018.

  
**Member (T)**

  
**Member (J)**